

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 151 of 2018

Dated: 11th March, 2019

In the matter of:

Mrs.Anila Gupta

.... Appellant(s)

Versus

**MaharashtraElectricity Regulatory Commission
&Anr.**

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **20.09.2019.**

PS/Court Master

js